

SUPREME COURT OF INDIA

No.F5/ACPanel/2020-2022/SCI (IIA)
New Delhi, Dated 23rd January, 2020

NOTICE

It is hereby notified that Senior Advocates, Advocates-on-Record and non-Advocates-on-Record (having 10 years or more standing at the Bar as on the date of notification) who desire to be empanelled as Amicus Curiae, may submit their consent in Form 'A' appended to this Notice, for being considered for inclusion of their names in the fresh panel for appointment as Amicus Curiae, for the period commencing from 01.04.2020 to 31.03.2022, to the undersigned **on or before 13th February, 2020.**

Those who are already in the panel (2018-2020) may also submit their fresh consent in Form 'A' afresh.

Form 'A' should be accompanied by a photocopy of the document/certificate showing their standing at the Bar for ten or more years as on the date of notification.

[Pardeep Kumar Sharma]
Registrar (Confidential Cell)

Copy to:

- (i) The Secretary, Supreme Court Bar Association with a request that this may be displayed on the Notice Board of the Bar Association for the information of the Members of the Bar.
- (ii) The Secretary, Supreme Court Advocates-on-Record Association with a request that this may be displayed on the Notice Board of the Association for the information of the Members of the Bar.
- (iii) All the Notice Board outside the court rooms.
- (iv) All concerned.

FORM 'A'

CONSENT

I,..... [Senior Advocate/Advocate-on-Record/Non-Advocate-on-Record], hereby give my consent for inclusion of my name in the fresh panel (2020-2022) of advocates for being appointed as Amicus Curiae by the Supreme Court Registry.

My relevant details are appended below:

1. NAME :
2. DATE OF ENROLMENT AS ADVOCATE/AoR/
DATE OF APPOINTMENT AS SENIOR ADVOCATE:
3. NAME OF BAR COUNCIL WHERE
ENROLLED :
4. PLACE(S) OF PRACTICE DURING THE
LAST TWO YEARS :
5. PERIOD FOR WHICH APPEARED AS
AMICUS CURIAE BEFORE THIS COURT :
6. LANGUAGE(S) KNOWN :
7. ADDRESS OF CONTACT WITH MOBILE/
TELEPHONE NUMBER(S) & EMAIL ID :
8. NAME/ADDRESS OF THE AUTHORISED
PERSON TO WHOM COMMUNICATION
CAN BE DELIVERED :

NAME: _____ SIGNATURE

DATE:

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